# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA UNSTARRED QUESTION NO-1854

# ANSWERED ON- 07/08/2024

# FOUR LANING OF PATHANKOT-MANDI ROAD

#### 1854. MS. INDU BALA GOSWAMI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether the Civil Aviation Authority has refused to allow NHAI to carry out four-laning of Pathankot-Mandi road construction work in the periphery of Kangra Airport;
- (b) if so, the details thereof;
- (c) whether the land acquisition process has been completed in the area outside the airport jurisdiction; and
- (d) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

# (SHRI NITIN JAIRAM GADKARI)

(a) to (d) The DPR for development of four-laning of Pathankot-Mandi road is awarded and as part of process of DPR preparation, consultation with all stake holders including the State Government & Airport Authority is to be done. The civil construction work can only be started after the completion of DPR and pre-construction activities including land acquisition depending upon projected traffic, techno-economic viability, availability of funds and inter-se-priority.

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